

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4049
ANSWERED ON 25/03/2025**

FRAUDULENT RECRUITMENT DRIVES

4049. Shri BalabhadraMajhi:

Shri Alok Sharma:

Shri NabaCharanMajhi:

Smt. KamaljeetSehrawat:

Shri Jugal Kishore:

Shri Mukesh Rajput:

Shri Mitesh Patel Bakabhai:

Shri HasmukhbhaiSomabhai Patel:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of steps taken to prevent fake fraudulent recruitment drives in future;**
- (b) the details of mechanisms are in place to verify the authenticity of job postings claiming to be from the Government; and**
- (c) whether the Government has any plan to introduce stricter regulations to prevent unauthorized organizations from falsely claiming affiliation with the Government and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (c): All the recruitment against the regular posts of Group-'A' to 'C' in the Department of Rural Development is done through the respective Cadre Controlling Authorities, through the designated recruitment agency, such as Union Public Service Commission, Staff Selection Commission. Further, all the schemes of the Department of Rural Development are implemented through the State Governments/UTs; and field functionaries for implementation of such schemes are recruited by the respective State Governments.

The Department of Rural Development has recently come across a fake website impersonating Department's content and called applications from the candidates for recruitment to various post. Taking cognizance of the matter, Indian Cyber Crime Coordination Centre (I4C) under the Ministry of Home Affairs was requested to take down the fraudulent websites. The I4C removed the websites of the fake organization from the Internet. A disclaimer was also published on the website of the Ministry about the fake organization. General public were also cautioned through public notice against the fraudulent website/organization and its fake recruitment drive. Further, this Department has requested to police authorities to lodge FIR in this regard, investigate the matter and take penal course of action against the culprit(s).

The Department has also, in order to ensure immediate action in such incidences, designated an officer in the Department as Nodal Officer under the Information Technology Act, 2000 (21 of 2000) and Information Technology (Guidelines for Intermediaries and Digital Media Ethics Code) Rules, 2021 for issuing notice to intermediaries in relation to any information which is prohibited under any law for the time being in force pertaining to this Department.
